# GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER & SANITATION

## LOK SABHA UNSTARRED QUESTION NO. 3793 ANSWERED ON 23/03/2023

#### Third Party Inspection of JJM

#### 3793. SHRI RAMDAS C. TADAS:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of the Jal Jeevan Mission (JJM) works for which third party inspections have been undertaken by the Government during the last three years, project/ location-wise;
- (b) the details of the irregularities found along with the action taken by the Government in this regard; and
- (c) the outcome of the aforesaid action taken by the Government.

#### ANSWER

### THE MINISTER OF STATE FOR JAL SHAKTI (SHRI PRAHLAD SINGH PATEL)

(a) to (c) To enable every rural household to have provision of tap water supply, Government of India in partnership with States is implementing Jal Jeevan Mission (JJM) – Har Ghar Jal, since August 2019.

Under JJM, provision has been made for third party inspection and certification before making payment. Water supply being a state subject, the responsibility to plan, select and implement the drinking water supply schemes, *inter alia* including responsibility to engage third party inspection agencies for checking the quality of work executed by the agencies, quality of materials used for construction and quality of machinery installed in each of the scheme lies with respective State Governments. As such, the details of third-party inspection carried out by such agencies and the outcome of inspection is not maintained at Government of India level. Further, matters/ representations with regard to irregularities in the implementation of mission received in this Department so far have been forwarded to the respective State Government for taking necessary action.

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